



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.09.2025

NOTICE

Please take notice that the following matter listed in the Court – IV on 08.09.2025 will not be taken up. The next date of hearing will be notified later.

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S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1776 & 1777 of 2024 Part Heard	My Palace Mutually Aided Cooperative Housing Society Ltd. & Anr. Vs. Abhay Narayan Manudhane & Ors.	Kumar Anurag Singh Aman Vachher Dr. Misha Kumar- A2	Meghna Rao- R1 Alok Dhir- R3

By order of Hon'ble Chairperson
-Sd/-
Registrar